

**CONSUMER PROTECTION ASSOCIATION
HIMMATNAGAR
DIST. : SABARKANTHA
GUJARAT**



**Comments
On
“ Draft Telecommunication Tariff (Seventieth
Amendment) Order, 2024 “**

Hon. Sir,

Namaskar.

On behalf of our Organization, dedicated to protecting and advocating for consumer rights, we would like to express our support for the "Draft Telecommunication Tariff (Seventieth Amendment) Order, 2024." We believe that the proposed amendments represent a significant step forward in enhancing consumer protection within the telecommunication sector.

We strongly supports the "Draft Telecommunication Tariff (Seventieth Amendment) Order, 2024" and commends the TRAI for its consumer-centric approach. We believe that the proposed amendments will greatly enhance consumer protection and transparency in the telecom sector.

Thank you for your continued commitment to consumer rights.

Yours sincerely,

(Prof. Dr. Kashyapnath)
President